

4

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :


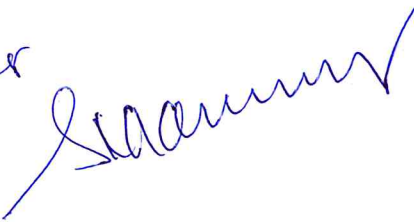
PETITION NUMBER : TCP/44/2016

NAME OF THE PETITIONER(S) : C. Ramachandran

NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	R. RAJESH	Counsel for Respondent No 9	
2.	S. Manjula Devi, Adv For KSR & CO Company Secretaries CBE	for petitioner	

ORDER

Counsel representing both the sides present. Counsel for respondent submitted his arguments in part. For continuation, time is enlarged. Put up on **19.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)